

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP/30(CHE)2023
NAME OF THE PETITIONER : Krishnagiri Thopur Toll Road Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 66 of CA, 2013

ORDER

Ld. Counsel Mr.R.Inba Raju appears for the Petitioner. Ld. Counsel Mr.Avinash Krishnan Ravi appears for the Respondent/RD.

In compliance of the order dated 02.08.2023, updated list of secured and unsecured creditors and affidavit with respect to audited balance sheet as on 31.03.2023 has been filed.

Ld. Counsel for the Petitioner submits that there are no secured creditors. However, the Petitioner undertakes to settle the dues of unsecured creditors amounting to Rs.58.00 crores.

Ld. Counsel for the Petitioner seeks and is granted **two weeks** time to file affidavit in this regard.

List the Petition on **11.10.2023** for filing affidavit/hearing.

← Sd →

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

← Sd →

**SANJIV JAIN
MEMBER (JUDICIAL)**